

under the executive orders issued by the Government of India, a member of an All India Service is not permitted to accept an elective office in national sports federations or their State level units, unless the election is likely to be unanimous. Even after such unanimous election the officer is not ordinarily permitted to hold such office for more than one term or a period exceeding three years, whichever is less.

(b) to (d) The three cases referred to in part (c) of the question have been brought to the notice of the Government and the cadre controlling authority concerned was requested to intimate whether the officers concerned had obtained necessary permission. The Government of Haryana has informed that in respect of two of these cases, mentioned at (ii) and (iii) necessary permission had been accorded on 7-8-75 and 22-1-76 respectively. The information in respect of third is still awaited from the Government of Haryana.

PAPERS LAID ON THE TABLE

- 1 **The Water (Prevention and Control of Pollution) Cess Rules, 1978**
- 2 **Notification of the Ministry of Works and Housing.**

THE MINISTER OF WORKS, AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : Sir, I beg to lay on the Table, under sub-section (3) of section 17 of the Water (Prevention and Control of Pollution) Cess Act, 1977, a copy each of the following Notifications of the Ministry of Works and Housing :—

(i) G.S.R. No. 378(E), dated the 27th July, 1978 (in English and Hindi) publishing the Water

(Prevention and Control and Pollution) Cess Rules, 1978.

(ii) G.S.R. No. 394(E), dated the 4th August, 1978, publishing a corrigenda to the English version of Notification at (i) above.

[Placed in Library

See No. LT-2574/78 for (i) and (ii).

- 1 **Annual Accounts (1973-74 of the Banaras Hindu University and Audit Report thereon.**
- 2 **Annual Accounts (1974-75 of the North-Eastern Hill University, Shillong and Audit Report thereon.**
- 1 **Annual Accounts (1976-77) of the University of Delhi and Audit Report thereon**

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers :—

(i) Annual Accounts of the Banaras Hindu University for the year 1973-74, and the Audit Report thereon. [Placed in Library See No. 2638/78].

(ii) Annual Accounts of the North-Eastern Hill University, Shillong, for the year 1974-75 and the Audit Report thereon. [Placed in Library. See No LT2637/78

(iii) Annual Accounts of the University of Delhi, for the year 1976-77, and the Audit Report thereon.

(iv) Statements giving reasons for the delay in laying the documents